CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

## O.A. No. 261 of 1995.

Monday this the Ist day of July 1996.

## CORAM:

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

K.A. Anilkumar, Black Smith III, Under the Inspector of Works, Southern Railway, Shornur.

Applicant

(By Advocate Shri T.C. Govindaswamy)

Vs.

- Union of India, through the General Manager, Southern Railway, Headquarters Office, Madras - 3.
- The Chief Personnel Officer, Southern Railway, Head Quarters Officer, Madras - 3.
- The Divisional Railway Manager, Southern Railway, Palghat.
- 4. The Senior Divisional Safety
  Officer,
  Southern Railway,
  Palghat.
- 5. The Inspector of Works, Southern Railway, Shornur.

Respondents

The application having been heard on 1st July 1996, the Tribunal on the same day delivered the following:

## ORDER

## CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Applicant who is working at present as a Black Smith in the scale 950 -1500 under the Inspector of Works, Shornur seeks change of cadre. He approached us earlier with 0.A. 406/94 and we relegated him to departmental remedies. He made a representation, and that was rejected by respondent Chief Personnel Officer stating:

"Change of category from technical to nontechnical categories are not allowed in the normal course as this results in the wastage of expertise of technical staff. ... the request for change of category is not agreed to."

We do not find any manifest error in this, warranting interference. Learned counsel for applicant submits that he desires to move the General Manager. While declining jurisdiction we make it clear that this will not stand in the way of applicant in making a representation. At once, we make it clear that we do not propose to issue any direction, in this regard.

2. Original application is dismissed. No costs.

Monday this the Ist day of July 1996.

P.V. VENKATAKRISHNAN ADMINISTRATIVE MEMBER

CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN